

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA

STARRED QUESTION NO. : 239

TO BE ANSWERED ON THE 10th August 2026

**DEVELOPMENT OF CARGO SECTOR IN GREENFIELD AIRPORTS
TO DECONGEST EXISTING HUBS**

239. SHRI KESRIDEVSINH JHALA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) total capital investment allocated under PM Gati Shakti for dedicated cargo terminals at new greenfield airports including Hirasar;
- (b) percentage of freight traffic is expected to be diverted from congested legacy hubs;
- (c) the manner in which surrounding logistics parks and SEZs being integrated to boost local employment;
- (d) whether digital single-window systems are being deployed for paperless customs clearance, the details thereof; and
- (e) policy incentives offered to encourage private PPP investment in regional cargo infrastructure?

ANSWER

Minister of CIVIL AVIATION (Shri Kinjarapu Rammohan Naidu)

(a) to (e): A statement is laid on the table of House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 239 FOR REPLY ON 10.08.2026 REGARDING "DEVELOPMENT OF CARGO SECTOR IN GREENFIELD AIRPORTS TO DECONGEST EXISTING HUBS" BY SHRI KESRIDEVSINH JHALA

(a) PM GatiShakti National Master Plan (PMGS-NMP) is a transformative approach for planning and development of infrastructure in the country. No specific allocation of funds has been made for construction of cargo terminals under PM Gati Shakti, including at Hirasar.

(b) and (c) The development of cargo facilities is a continuous process and depends on various factors such as airport development progress, increase in scheduled operations, handling capacity, growth in domestic cargo volumes and demand from airlines. Air cargo warehousing capacity is augmented through the development of new facilities, along with the modernisation and upgradation of existing cargo terminals across the country. Development of air cargo infrastructure inter alia leads to diversion of freight traffic from congested legacy hubs and increase in local employment opportunities.

(d) Central Board of Indirect Taxes and Customs (CBIC) has implemented multiple digital platforms to enable paperless and efficient Customs clearance. These include ICEGATE for electronic filing and Customs transactions, e-SANCHIT for online submission of cargo clearance documents, Express Cargo Clearance System (ECCS) for expedited clearance of courier and express cargo and SWIFT 2.0 as a single-window platform for regulatory approvals from various government departments.

(e) Various steps have been taken for ensuring regional balance in airport infrastructure development in the country, which, inter-alia, include new Greenfield airports, upgradation and modernisation of existing airports, Development/revival of unserved/underserved airports under UDAN and promoting private investments in existing and new airports through Public-Private Partnership (PPP).
